

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:48

ANSWERED ON:07.07.2009

MODERNISATION OF POLICE FORCES

Patasani Dr. (Prof.) Prasanna Kumar;Ray Shri Rudramadhab

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has granted funds to various State Governments under the scheme for Modernisation of Police Forces;
- (b) if so, the total funds allocated and provided during each of the last three years, State-wise including for housing facilities for Central and State Police Forces;
- (c) whether presently only a small percentage of the Central and State Police Forces are getting housing facilities;
- (d) if so, the details thereof;
- (e) whether the Government proposes to grant more funds for modernisation of Police Forces; and
- (f) if so, the time by which such funds are likely to be granted?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (f) OF THE LOK SABHA STARRED QUESTION NO.48 FOR 07.07.2009 REGARDING "MODERNISATION OF POLICE FORCES"

(a) & (b): Yes, Madam. The Ministry of Home Affairs has been implementing a non-plan Scheme for Modernization of State Police Forces (MPF Scheme) to supplement the efforts of the State Governments in modernizing their police forces. Some of the major items of police infrastructure covered under the Scheme include construction of residential and non-residential buildings, modern weaponry, mobility, equipment for communication / security / forensic science, strengthening of intelligence branches, training infrastructure facilities, etc. The State-wise details of funds released during the last three years, i.e. 2006-07 to 2008-09, under the MPF Scheme are given in the statement at Annexure-I.

A separate Non-Plan Scheme for Modernization of Central Police Forces is also being implemented by the Ministry of Home Affairs to meet the challenges of increased militancy and terrorist activities and for modernization of weaponry, machinery, transport, communication, surveillance, night vision and training equipment as Force multipliers. The expenditure incurred on Modernization of Central Police Forces in 2006-07 to 2008-09 is given in the Statement at Annexure-II.

(c) & (d): As per the Bureau of Police Research and Development (BPR&D) as on 01.01.2007, against the sanctioned strength of 15.58 lakh State Police Personnel, 4.91 lakh family quarters are available vide statement at Annexure-III.

A separate Plan Scheme for housing of Central Police Forces (CPFs) is also being implemented. Budgetary support for Housing for Central Police Forces is also provided under Non-Plan. The details of expenditure incurred from 2006-07 to 2008-09 is at Annexure-IV.

As on 01.04.2009, a total number of 1,19,948 dwelling units are available for CPFs personnel indicating the housing satisfaction level of 15.93%. A statement showing the housing satisfaction level in the Central Police Forces as on 01.04.2009 is at Annexure-V.

(e) & (f): Modernization of Police Forces, both Central and State, is an ongoing process. For the financial year 2009-10 an outlay of Rs.820.00 crore (interim) and Rs.506 crore respectively have been provided for the non-plan schemes for Modernization of State Police Forces and Central Paramilitary Forces. During the 11th Five Year Plan (2007-2012) the Planning Commission has approved an outlay of Rs.2500 crore for provision of housing CPFs. Accordingly, the BE provision in 2009-10 (Plan) is Rs.270.00 crore. Further, under the non- plan scheme for housing CPFs the outlay for 2009-10 is Rs.231.99 crore. Hence, a total provision of Rs.501.99 crore is available in 2009-10 under Non-Plan and Plan Schemes for provision of housing to CPFs personnel.